Malaysia, Mauritius, Mexico, Mongolia, Nepal, Netherlands, Oman, Poland, Portugal, Russia, Saudi Arabia, South Africa, Spain, Switzerland, Tajikistan, Turkey, Tunisia, UK, USA, Uzbekistan, UAE, Ukraine and Vietnam.

In 2011, one criminal was extradited to India from Peru. In 2012, two criminals were extradited to India - one each from Germany and Saudi Arabia. In 2013, three criminals were extradited to India from UAE.

(b) The Extradition Treaty between India and UAE, which entered into force in 2000, provides for extradition of persons accused of offences punishable under the laws of both the contracting States by imprisonment for a period of at least one year. The treaty, inter alia, also provides that in the case of own nationals, instead of extradition, the Requested State shall submit the case to its competent authorities for prosecution if the act committed is considered an offence under the laws of both the contracting States.

(c) India's request for extradition of Mr. Sanjay Kumar Chaudhary was rejected by the Cassation Court (Final court in UAE) in February, 2013 on his appeal against the order of the Appeal Court which had earlier ruled in favour of his extradition to India.

## Slum free Indian under RAY

2386. SHRIMATI SMRITIZUBIN IRANI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the number of proposals received from various States for inclusion of cities/towns and providing funds under the Rajiv Awas Yojana (RAY), State-wise;

(b) the steps taken go accelerate the implementation of the said Yojana, to achieve 'slum free Indian' along with the suggestions and comments received from the States in this regard;

(c) whether it is mandatory for private developers to reserve 35% of their dwelling units for the Economically Weaker Section (EWS) under the RAY;

(d) whether the planning commission has raised any objections in the implementation of the Yojana; and

(e) if so, the details thereof and the action taken by the Union Government to resolve those objections?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) So far 228 cities have been included under RAY. The details is given in Statement (*See* below).

(b) RAY is being implemented all over the country based on the suggestion and recommendation of States and UTs. For accelerating implementation of the scheme, the Ministry has taken the following steps:

- Central financial support in the proportion as specified in the Scheme Guidelines is provided to States to undertake preparatory activities under RAY such as slum survey, GIS mapping of slums, GIS-MIS integration, preparation of Slum-free City Plan of Action and Pilot Detailed Project Reports.
- ii. Guidelines/instructions have been issued to States/UTs under RAY for successful implementation of the scheme.
- iii. Periodic capacity building and training activities are being undertaken at national, regional, state and city levels through resource centres.
- Periodic review meetings are being held at national/regional/state/city level with the concerned State Government officials to expedite Slum-free City Plans of Action and Preparation of Detailed Project Reports.

(c) Under the scheme, central assistance is extended for redevelopment/ upgradation/relocation of slums on whole slum basis. One of the mandatory reforms under RAY is regarding reservation of 15% of residential FAR/FSI or 35% of dwelling units for EWS/L1G categories whichever is higher, with a system of crosssubsidisation in all future housing projects in accordance with guidelines.

- (d) No, Sir.
- (e) Does not arise.

## Statement

## List of 228 Cities included as RAY cities

S1. ]	Sl. No. Name of State/UT		Cities - Fund released for SFCP
1	2		3
1	Andhra Pradesh	1	Greater Hyderabad Mpl. Corp (GHMC)
		2	Greater Visakhapatnam Mpl. Corp (GVMC)

118	Written Answers to	[RAJ]	YA SABHA] Unstarred Ques
1	2		3
		3	Vijayawada
		4	Tirupathi
		5	Guntur
		6	Nellore
		7	Kurnool
		8	Rajamundry
		9	Warangal
		10	Kakinada
		11	Ramagundam
2	Arunachal Pradesh	12	Naharlagun
		13	Itanagar
3	Assam	14	Guwahati
4	Bihar	15	Patna
		16	Gaya-Bodhgaya
		17	Bhagalpur
		18	Muzaffarpur
5	Chhattisgarh	19	Bhilai Nagar
		20	Raipur
		21	Bilaspur
		22	Korba
6	Delhi	23	Municipal Corporation of Delhi Area
7	Goa	24	Mormugao
		25	Panaji
		26	Margao

		L	Sebruary, 2014] U	nstarred Question	
1	2		3		
8	Gujarat	27	Ahmadabad		
		28	Surat		
		29	Vadodara		
		30	Rajkot		
		31	Jamnagar		
		32	Bhavnagar		
		33	Bharuch		
		34	Porbandar		
9	Haryana	35	Faridabad		
		36	Panipat		
		37	Yamuna nagar		
		38	Ambala		
		39	Panchkula		
		40	Karnal		
		41	Rohtak		
		42	Hisar		
		43	Gurgaon		
		44	Sirsa		
10	Himachal Pradesh	45	Shimla		
11	Jammu and Kashmir	46	Jammu		
		47	Srinagar		
		48	Anathanag		
		49	Udhampur		
		50	Barahmulla		
		51	Kathua		
		52	Leh		

120	Written Answers to	itten Answers to [RAJYA SA]		Unstarred Question
1	2		3	
		53	Kargil	
12	Jharkhand	54	Jamshedpur	
		55	Dhanbad	
		56	Ranchi	
		57	Bokaro Steel City	
13	Karnataka	58	Bangalore	
		59	Mysore	
		60	Hubli-Dharwad	
		61	Mangalore	
		62	Belgaum	
		63	Gulbarga	
		64	Davanagere	
		65	Bellary	
		66	Shimoga	
		67	Tumkur	
		68	Kolar	
		69	Mandya	
		70	Chickballapur	
14	Kerala	71	Kochi	
		72	Thiruvananthapuran	1
		73	Kozhikode	
		74	Kannur	
		75	Kollam	
		76	Thrissur	
15	Madhya Pradesh	77	Indore	

Written Answers to		[13 H	February, 2014] Unstarred Questions 12
1	2		3
		78	Bhopal
		79	Jabalpur
		80	Gwalior
		81	Ujjain
		82	Sagar
		83	Burhanpur
		84	Dewas
		85	Khandwa
		86	Ratlam
		87	Rewa
		88	Satna
		89	Singrauli
		90	Murwara (Katni)
		91	Chhindwara
		92	Neemuch
16.	Maharashtra	93	Greater Mumbai U.A.
		94	Pune U.A.
		95	Nagpur
		96	Nashik
		97	Aurangabad
		98	Solapur
		99	Bhiwandi
		100	Amravati
		101	Kolhapur
		102	Sangli-Miraj Kupwad

122	Written Answers to	[RAJ	YA SABHA]	Unstarred Question
1	2		3	
		103	Nanded-Waghala	
		104	Malegaon	
		105	Akola	
		106	Jalgaon	
		107	Ahmadnagar	
		108	Dhule	
		109	Chandrapur	
		110	Latur	
		111	Ambarnath	
		112	Bhusaval	
		113	Barshi	
		114	Ichalkaranji	
		115	Achalpur	
		116	Panvel	
		117	Beed	
		118	Gondiya	
		119	Satara	
		120	Jalna	
		121	Wardha	
		122	Yavatmal	
		123	Parbhani	
		124	Bhandara	
		125	Buldhana	
		126	Osmanabad	
		127	Gadchiroli	

Writi			February, 2014]	
1	2		3	
		128	Hingoli	
		129	Nandurbar	
		130	Ratnagiri	
		131	Washim	
17	Manipur	132	Imphal	
18	Meghalaya	133	Shilong	
19	Mizoram	134	Aizwal	
		135	Champhai	
		136	Kolasib	
		137	Laungltai	
		138	Lunglei	
		139	Mamit	
		140	Saiha	
		141	Serchhip	
20	Nagaland	142	Kohima	
		143	Dimapur	
21	Orissa	144	Bhubaneswar	
		145	Puri	
		146	Cuttack	
		147	Raurkela	
		148	Brahmapur	
		149	Sambalpur	
		150	Jajpur	
22	Puducherry	151	Puducherry	
		152	Ozhukari	

124	written Answers to	[KAJ ]	(A SABHA]	Unstarrea Question.
1	2		3	
23	Punjab	153	Ludhiana	
		154	Amritsar	
		155	Jalandhar	
		156	Patiala	
		157	Bhatinda	
		158	Batala	
		159	Jalalabad	
24	Rajasthan	160	Jaipur	
		161	Jodhpur	
		162	Kota	
		163	Bikaner	
		164	Ajmer	
		165	Udaipur	
		166	Bharatpur	
		167	Alwar	
		168	Chittorgarh	
		169	Pratapgarh	
		170	Nimbahera	
		171	Kapasan	
25	Sikkim	172	Gangtok	
		173	Jorethang	
		174	Namchi	
		175	Rangpo	
		176	Singtam	
26	Tamil Nadu	177	Chennai M Corp	

124 Written Answers to [RAJYA SABHA] Unstarred Questions

Writi	ten Answers to	[13 H	February, 2014]	Unstarred Questions	125
1	2		3		
		178	Coimbatore		
		179	Madurai		
		180	Tiruchirappalli		
		181	Salem		
		182	Tiruppur		
		183	Tiruneiveli		
		184	Erode		
		185	Vellore		
		186	Tuticorin		
27	Tripura	187	Agartala		
28	Uttar Pradesh	188	Kanpur		
		189	Lucknow		
		190	Agra M Corp		
		191	Varanasi		
		192	Meerut		
		193	Allahabad		
		194	Ghaziabad		
		195	Bareilly		
		196	Aligarh		
		197	Moradabad		
		198	Gorakhpur		
		199	Jhansi MB		
		200	Saharanpur		
		201	Firozabad		
		202	Muzaffarnagar		

126	Written Answers to	[KAJ Y	'A SABHA]	Unstarred Question
1	2		3	
		203	Mathura	
		204	Shahjahanpur	
		205	Noida	
		206	Rampur	
		207	Etawah	
		208	Kannauj	
		209	Rae Bareli	
		210	Dehradun	
		211	Nainital	
29	Uttaranchal	212	Haridwar	
		213	Haldwani	
		214	Roorkee	
		215	Rishikesh	
30	West Bengal	216	Kolkata U.A.	
		217	Asansol U.A.	
		218	Siliguri	
		219	Jalpaiguri	
		220	Murshidabad	
31	Daman and Diu	221	Daman	
		222	Diu	
32	Dadra Nagar Haveli (UT)	223	Silvassa	
		224	Amli	
33	Andaman and Nicobar (UT)	225	Portblair	

Written Answers to		[13 February, 2014]		Unstarred Questions	127
1	2		3		
34	Lakshadweep (UT)	226	Amini		
		227	Kavaratti		
		228	Minicoy		

Urban Employment Guarantee Scheme for urban jobless people

2387. SHRI AAYANUR MANJUNATHA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Union Government proposes to introduce any Urban Employment Guarantee Scheme to ensure maximum employment for urban jobless people, if so, the details thereof, if not, the reasons therefor and the specific schemes available for job creation in the urban areas; and

(b) the number of employment created through these schemes during each of the last three years and the current year, State-wise?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) There is no proposal for introduction of any Urban Employment Guarantee Scheme by the Ministry of Housing and Urban Poverty Alleviation. The Ministry had been implementing a Centrally Sponsored Scheme namely Swarna Jayanti Shahari Rozgar Yojana (SJSRY) through the State/UT Governments. The Scheme aimed at to providing gainful employment to the urban unemployed and under-employed poor by encouraging setting up of self employment ventures by the urban poor, skills training and through providing wage employment by utilizing their labour for construction of socially and economically useful public assets.

The Ministry of Housing and Urban Poverty Alleviation has launched the National Urban Livelihoods Mission (NULM) in the Twelfth Five Year Plan w.e.f. 24th September, 2013 by replacing the existing scheme of SJSRY. The NULM will focus on organizing urban poor in self help groups, creating opportunities for skill development leading to market-based employment and helping them to set up self-employment ventures by ensuring easy access to credit.

(b) Details showing State-wise number of beneficiaries covered under the SJSRY Scheme during the last three years and the current year.